

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3731
ANSWERED ON:17.04.2002
SURRENDERED/LAPSED AMOUNT
RAGHUNATH JHA;RAMJI MANJHI

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether funds aggregating to hundreds of crores of rupees in some of the grants during the year 1999-2000 were surrendered and allowed to lapse;
- (b) if so, the reasons therefor;
- (c) the corrective steps taken/proposed to be taken in this regard; and
- (d) the amount remained unspent during 2000-2001 and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE ~~MINISTRY~~ OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a) The details of amounts surrendered and amount lapsed during 1999-2000 are as under:

(Rs. in crore)

Sl.No.	Grant No.	Total Grant	RE	Actuals	Unspent	Amount	Amount	%	age of
	99-2000	99-2000	provision	surrendered	lapsed	amount	amount		

w.r.t. col.(3)

1	2	3	4	5	6	7	8	9
			(3)-(5)			(6)-(7)		

1	89	- Atomic Energy	2184.36	2105.73	2038.37	145.99	126.83	19.16	0.88
---	----	-----------------	---------	---------	---------	--------	--------	-------	------

2	90	- Nuclear Power Schemes	2385.62	2320.67	2317.63	67.99	65.61	2.38	0.1
---	----	-------------------------	---------	---------	---------	-------	-------	------	-----

(b) & (c) As in Annexure - I.

(d) The details of amounts surrendered and amount lapsed during 2000-2001 are as under:

(Rs. in crore)

Sl.No.	Grant No.	Total Grant	RE	Actuals	Unspent	Amount	Amount	%	age of
	99-2000	99-2000	provision	surrendered	lapsed	amount	amount		

w.r.t. col.(3)

1 2 3 4 5 6 7 8 9
(3)-(5) (6)-(7)

1 89 - Atomic Energy 2412.65 2422.14 2202.83 209.82 158.32 51.50 2.13

2 90 - Nuclear Power 2530.34 2367.20 2348.68 181.66 165.14 16.52 0.65
Schemes

DEPARTMENT OF ATOMIC ENERGY

LOK SABHA UNSTARRED QUESTION NO.3731 FOR ANSWER ON 17.4.2002 REGARDING SURRENDERED/LA AMOUNT BY SHRI RAGHUNATH JHA

ANNEXURE-I

(b) and (c) Reasons for savings during 1999-2000

Heavy Water Board

Against BE of Rs.444.24 crore, the expenditure was r.432.19 crore, the reasons being: (a) suspension of operation of baroda heavy Water Plant for effecting modifications in technology, (b) downward revision of tariff by State electricity Board for heavy Water Plant, Kota, (c) adoption of energy saving methods thereby less expenditure in consumption of energy, etc.

Atomic Minerals Directorate for Exploration and Research

Against the BE of Rs.4.15 crore, the actual expenditure was Rs.1.84 crore. The Project, ` Procurement of Reverse Circulation Dril (RCD) and Multi Bore Camera` could not take off as the evaluation of tenders, release of Purchase Order and finalisation of the contract could not be completed. In respect of the Project `Augmentation of Drilling Capability in AMD,` due to various logistic and geographic reasons and also due to contractgor's inability to mobilise proper equipments, the drilling target was reduced.

Indian Rare Eaths Ltd.

Against the BE of rs. 5 crore for the project `Retrieval and Restorage of Thorium Hydroxide` at Edyar, Always, the actual expenditure was Rs.2.01 crore. Because of the delay in commencement of the work due to review of foundation design and modification of civil tenders taking into account details revealed during Soil investigation only part of the provision made in the budget could be utilized.

This apart, the approved BE of Rs.5 crore made for the Joint Venture project remained unspent as requisite approvals to the proposal and Foreign Investment Promotion Board clearance could not be obtained during the year 1999-2000.

Uranium Corporation of India Limited

BE of Rs.13 crore remained unspent, the reasons being that the amount was budgeted for equity assistance to UCIL for financing the Project `Ill State Shaft Sinking` For a major imported equipment `Winder` for which the provision was made, the foreign supplier (Sweden) did not supply the item and therefore the amount could not be utilized.

Nuclear Fuel Complex

Against BE of Rs.402.97 crore, the actual expenditure was of Rs.398.84 crore, since there was lower receipt of raw materials, In the Capital Section, the actual expenditure was rs.4.33 crore against BE of Rs.20 crore, as there was delay in receipt of strategic items from foreign suppliers. Some items were to be retendered as the suppliers failed to meet the specifications.

Indira Gandhi Centre for Atomic Research

BE of Rs.13.10 crore made for Fuel Reprocessing of FBTR, the expenditure was Rs.7.40 crore. There was difficulty in locating the vendors for manufacturing and supply of MSM and Power Manipulators. Major works got delayed due to non-availability of welders for piping work due to enforcement of stringent qualification for Welders involved in piping works.

Bhabha Atomic Research Centre

Against BE of Rs.14.23 crore made for the Projects under Fuel Reprocessing and Nulcear Waste Management,the actual expenditure was Rs.6.06 crore. One of the sub-projects was to be executed through Engineering Services Consultancy along with a few other related projects. It was expected that Consultancy Contract could be awarded by January 2000 and the amount as projected in BE would be utilized in full. However, on technical evaluation of offers received, these were found to be non-responsive. As such retendering had perforce to be done.

Under similar circumstances explained above, against BE of Rs.80 crore made for the Projects under `New Technology

Development, the actual expenditure was Rs.36.24 crore.

Trombay Township Project

There were delays in obtaining clearance from the Municipal Corporation, Fire Services etc. consequent delay in the award of works for construction of flats resulting in low expenditure of Rs.16.94 crore against the BE of Rs.21,80 crore.

Laboratories and Other Non-Residential Buildings

Against the BE of Rs.9 crore, the actuals were Rs.6.46 crore. The reasons being: (i) Supplies of drilling accessories and other costly equipments did not materialize and (ii) Procurement & Installation of Generator Sets got delayed for want of suitable vendors.

Variable Energy Cyclotron Centre

The savings of Rs. 2.10 crore against the approved BE of Rs.16.32 crore, (the expenditure Rs.14.22 crore) were due to delay in placement of purchase Orders, sorting out unusual conditions stipulated by the suppliers, difficulties in getting equipments from foreign countries etc.

Nuclear Power Schemes

Russian credit component of Rs.102 crores could be utilised to the extent of Rs.59 crores, as there was delay in signing of agreement between NPCIL and M/s Atomstroyexport for the contract for preparation of Detailed Project Report (DPR) for the Kudankulam Project.

For Bhabha Atomic Research Centre (BARC), against BE of Rs.36.50 crore, the actual expenditure was Rs.19.72 crore, as some of the critical equipment required for strategic purpose had been denied by the suppliers.

Remedial measures: Action has already been initiated to review each Scheme thoroughly to ensure that the budget provisions are realistic and the funds provided would be fully utilised.

ANEXURE - II

(d) The reasons for savings during 2000-01

Heavy Water Board

Against BE of Rs.479.57 crore, the actual expenditure was Rs.450.19 crore. The reasons are: (a) non-receipt of strategic equipments due to restrictions imposed by export countries, (b) non-installation of EPABX, postponement of maintenance works, and (c) reduction in energy consumption and electricity tariff at Kota Plant.

Indian Rare Earths Ltd

In the Project 'Retrieval and Restorage of Thorium Hydroxide at Edyar, Alwaye', the expenditure was Rs.1.90 crore against the BE of Rs.3 crore. The savings are mainly on account of delay in preparation of Detailed Technical report (DTR) incorporating the changes in the scope of the project on account of technical problems. This apart, the budget provision of Rs.5.00 crore made for a Joint Venture proposal remained unutilised as there was delay in receipt of approval from the Govt.

Nuclear Fuel Complex

Against BE of Rs.453.53 crore under the Revenue Section, the actual expenditure was Rs.438.42 crore due to less requirement of Supplies and materials, less expenditure under Salaries on account of suspension of LTC, etc.

The expenditure under Capital Section was Rs.3.72 crore against the BE of Rs.20 crore, the reasons being: (a) delay in receipt of equipments, and (b) delay in finalisation of concepts and specifications, and (c) delay in receipt of imported items due to embargo.

Indira Gandhi Centre for Atomic Research

Against BE of Rs. 12.44 crore for Fuel reprocessing of FBTR, the expenditure was Rs.7.24 crore. The savings are mainly on account of reduction under Machinery and Equipment as MSM Power manipulators could not be procured as there were difficulties in locating the right vendors.

Bhabha Atomic Research Centre (Plan)

(a) Revamping of Power Reactor Fuel Re-processing Plant

Against the BE of Rs.5 crore, the expenditure was Rs.3.53 crore. The savings are due to delay in procurement of equipments and slow progress in Major Works.

(b) New Technology development project

Against BE of Rs.100 crore, the expenditure was Rs. 49.48 crore. The savings are attributable to (i) Design Engineering efforts took

longer time than anticipated because of complexities involved, and (ii) slow progress in major orders for supplies & materials, machinery & equipment and consultancy contract.

Bhabha Atomic Research Centre (Non-Plan)

(a) Central Workshops

Against BE of Rs.13.25 crore, the actual expenditure was Rs.11.74 crore, Saving under Salaries was due to lower rate of dearness allowance sanctioned than budgeted, suspension of LTC, economy measures under OTA and Domestic Travel Expenses.

(b) Waste Immobilisation Plant, Trombay

Entire provision of Rs. 1 crore remained unutilised as the Capital Project was in progress.

(c) General Services Organisation, Tarapur

Against BE of Rs.10.72 crore, the actual expenditure was Rs.9.59 crore due to non-receipt of certain equipments. This apart, there were savings in Salaries for adoption of lower rates of DA, suspension of LTC, economy measures in OTA, Domestic Travel Expenses and office expenses, etc.

Board of Radiation and Isotope Technology

Against BE of Rs.18 crore for Capital projects, the expenditure was Rs.6.18 crore due to non-receipt of equipments, consequent to non-availability of export licence and delay in civil works.

Against BE of RS.25 crore for Non-Plan expenditure was Rs.18.72 crore mainly due to reduction in procurement of special materials as the supply of High specific Activity Cobalt-60 ordered with a foreign firm was delayed. Further, equipments such as Helium Leak Detectors, etc. also was not received in time.

Trombay Township Project

Against the BE of Rs.42-70 crore, the expenditure was Rs.14.32 crore on account of deferment of purchase of ready built flats from Air India, setback in construction schedule of efficiency apartments due to non-clearance of Municipal Corporation, delay in receipt of Supply & Materials for construction of other flats.

Electronics Corporation of India Ltd.

A Supplementary Grant of Rs.90.50 crore was obtained for the write off of govt. loan granted to the Electronics Corporation of India Limited (ECIL). It was subsequently decided that in the books of Accounts, the write-off of loan and interest was to be carried out as 'prior-period adjustment' outside the budget and Demands for Grants. Though this has resulted in savings of Rs.90.50 crore no cash transaction was involved and therefore there was no cash savings in real terms.